

### Displaced Persons in Bihar

142. **Shri D. C. Sharma:** Will the Minister of Rehabilitation and Minority Affairs be pleased to lay on the Table a statement showing:

(a) the number of displaced persons from East Pakistan resettled in Bihar during 1956-57; and

(b) the steps taken to rehabilitate them? .

**The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna):** (a) and (b). 986 displaced families comprising 4,073 persons were rehabilitated in Bihar during the year 1956-57. They have been allotted land and sanctioned rehabilitation loans.

### Retrenched Defence Personnel

143. { **Shri D. C. Sharma:**  
**Shri A. K. Gopalan:**  
**Shri S. M. Banerjee:**

Will the Minister of Labour and Employment be pleased to state:

(a) the number of retrenched Defence personnel given employment upto the end of April, 1957;

(b) the number of retrenched Defence personnel registered with the Employment Exchanges; and

(c) the number of persons who have not been absorbed so far and the reasons thereof?

**The Deputy Minister of Labour (Shri Abid Ali):** It is presumed that the Honourable Member is referring to the personnel retrenched from the various Defence Installations including Ordnance Factories. The required information in respect of a, b & c is given below:—

No. actually retrenched 5356

No. of retrenched ordnance workers registered with Employment Service in different Exchanges. 4063

No. of retrenched persons secured alternative employment upto the end of April, 1957, through Employment Exchanges. 2574-

No. offered employment through sources other than Employment Exchanges. 819\*

No. of persons who refused offers of employment. 203:

No. of persons who fail to respond to various call letters for interview/selected with employers and deemed as not in need of special employment assistance. 906:

Duplicate registration cancelled. 5.

No. of persons not found eligible for registration as their services were dispensed with due to disciplinary action against them. 11'

No. of persons reported to be re-employed by Defence Installations themselves. 9.

No. of persons available (waiting for employment assistance). 355-

Reasons for this non-absorption.

(i) Illiteracy.

(ii) Immobility.

(iii) Overage.

### Genetic Analysis in Travancore

144. { **Shrimati Tarkeshwari Sinha:**  
**Shri Raghunath Singh:**  
**Shri A. M. Thomas:**  
**Shri H. N. Mukerjee:**  
**Shri Wodeyar:**  
**Shri Vasudevan Nair:**

Will the Prime Minister be pleased to state:

(a) whether his attention has been drawn to a statement made by Dr. H. Bentley Glass, a member of the Genetics Committee of National Academy

of Science, that there was extreme urgency for genetic analysis to be made along the coast of Travancore, where the fishing population are living near monazite sands, one of the main sources of fissionable material; and

(b) whether Government propose to conduct any investigation?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** (a) Yes.

(b) Certain investigations on this subject have already taken place and a preliminary report in regard to them was sent to the United Nations in October, 1956. These investigations are being continued.

It might be added that Dr. Bhabha, Chairman of the Atomic Energy Commission of India, has expressed his opinion that there is no fear of grave genetic effects on the population of Kerala State because of radiation from monazite sand. People have been living there for centuries and apparently have not been affected.

Nevertheless, further studies are being undertaken.

#### Indo Pakistan Border

**145. Shri D. C. Sharma:** Will the Prime Minister be pleased to state the progress so far made in the demarcation, by means of pucca pillars, of the Indo-Pakistan land riverine boundary between Bihar and East Bengal?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** The length of the Indo-Pakistan boundary between East Pakistan and the Indian territory, which was transferred from Bihar to West Bengal, on the reorganisation of States, is about 140 miles, of which about 46 miles is land boundary and the rest is riverine. So far 39 miles of the boundary has been demarcated by erection of boundary pillars. The work along the rest of the boundary is in progress.

#### Textiles

**146. Pandit M. B. Bhargava:** Will the Minister of Commerce and Industry be pleased to state:

(a) the total yardage and the value of cloth (coarse, medium, fine and super-fine) produced in India during the year 1956-57;

(b) the total yardage of cloth of different varieties imported into and exported from India during the year 1956-57;

(c) the number of spindles installed in India during the above period;

(d) the total yardage and the value of handloom silken and cotton cloth produced in India in the year 1956-57 and the total yardage and the value of handloom cloth exported from India during the same period; and

(e) the total yardage and the value of silk and art-silk that was imported and exported from India during the above period?

**The Minister of Commerce and Industry (Shri Morarji Desai):** (a) to (e). A statement is attached. [See Appendix II, annexure No. 26].

#### New Supreme Court Building

**147. Shri Pratap Keshari Deo:** Will the Minister of Works, Housing and Supply be pleased to state when the new Supreme Court building will be completed?

**The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda):** By December 1957.

#### Tea Garden Labourers

**148. Shri P. K. Deo:** Will the Minister of Labour and Employment be pleased to state the number of tea garden labourers recruited from Orissa in the year 1956-57?

**The Deputy Minister of Labour (Shri Abid Ali):** According to available information, 2479 persons